

introduce a Bill further to amend the Constitution of India is;

MR. CHAIRMAN: The Question is;

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted

SHRI SYED SHAHABUDDIN: I introduce the Bill.

16.47 hrs

CIVIL DISTURBANCE VICTIMS COMPENSATION BILL*

[*English*]

SHRI SYED SHAHABUDDIN (Kishanganj) : sir, I beg to move for leave to introduce a Bill to provide for the payment of compensation by the State to citizens or their dependents for injury suffered and damage to property in the course of civil disturbance, riot or commotion

MR. CHAIRMAN : The question is:

"That leave be granted to introduce a Bill to provide for the payment of compensation by the State to citizens or their dependents for injury suffered and damage to property in the course of civil disturbance, riot or commotion."

The motion was adopted.

SHRI SYED SHABABUDDIN: I introduce the Bill.

16.48 hrs.

PREVENTION OF INSULT TO NATIONAL HONOUR (AMENDMENT)BILL* (INSERTION OF NEW SECTION 4)

[*English*]

SHRI SYED SHAHABUDDIN

(Kishanganj): Sir, I beg to move for leave to introduce a Bill to amend the Prevention of Insults to National honour Act, 1971.

MR. CHAIRMAN: The question:

"That leave be granted to introduce a Bill to amend the Prevention of Insults to National Honour Act, 1971."

The motion was adopted.

SHRI SYED SHABABUDDIN; I introduce the Bill.

16.49hrs

CONSTITUTION (AMENDMENT) BILL*

(Amendment of Article 269e, etc.)

[*English*]

SHRI ARJUN CHARAN SETHI (Bhadrak): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Condition of India."

The motion was adopted

SHRI ARJUN CHARAN SETHI: I introduce the Bill.

16.50. hrs.

POPULATION CONTROL BILL*

[*Translation*]

SHRI BHAGWAN SHANKAR RAWAT (Agra): Mr. Chairman, Sir, I beg to move for leave to introduce a Bill to provide for population control through compulsory sterilisation